

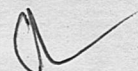
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O.A. No.378/2006

**18.01.2013**

**Hon'ble Mr. D. C. Lakha, Member (A)**

Sri S.K.Kushwaha, proxy counsel for the applicant has confirmed that the applicant is no more, though he is not aware about the date of death. Legal heirs of the applicant are not in touch with the counsel. In these circumstances the OA stands abated.



A.M.

*Shashi*